

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 25th July, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 286/2017 (Earlier O.A.No.366/2016)	Gram Sewa Samiti Mahipalpur Vs. South Delhi Municipal Corporation & Ors.	Mr. Ajay Biduri, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. Mr. AND Rao & Mr. Sudipto Sircar, Adv. Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA Status Report filed by MVKini, Law Firm for R-4 (NHAI)
FOR ADMISSION			
2.	Original Application No. 390/2017	Mahesh Chandra Singhal Vs. Union of India & Anr.	Mr. Gaurav Kumar Bansal, Adv. for Applicant
3.	Original Application No. 456/2017	M/s N. K. G. Infrastructure Ltd. Vs. UP Pollution Control Board & Ors.	Mr. Narender Pal Singh, Adv. for Applicant
4.	Original Application No. 458/2017	Harinder Dhingra Vs. International Recreation & Amusement Ltd. & Ors.	Mr. Ayush Arora & Mr. Rohit Kumar, Adv. for Applicant
5.	M.A. No. 893/2017 IN Original Application No. 87/2014	Bhartiya Kisan Sangh Vs. State of Rajasthan & Ors.	Mr. K. N. Joshi & Mr. Kapil Joshi, Adv. for Applicant in M.A. No. 893/2017
FOR COMPLETION OF PLEADINGS			
6.	Original Application No. 523/2015 (M.A. No. 1264/2015)	Ram Avtar Singh Vs. State of Rajasthan & Ors.	Mr. Vishal Sharma, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG for State of Rajasthan & RSPCB
7.	Original Application No. 141/2017	M/s. Virgo Realtors (P) Limited Vs. Union of India & Ors.	Mr. P. C. Hari Kumar, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. R. Rakesh Sharma, Adv. for R-2, 4 & 5 Ms. Sakshi Popli, Adv. for SEIAA
8.	Original Application No. 268/2017	Daljit Singh Arora Vs. East Delhi Municipal Corporation & Ors.	Mr. Sugriva Dubey, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. Mr. Balendu Shekhar, Adv. for EDMC
9.	Original Application No. 397/2017	Paramveer Singh Vs. State of Uttar Pradesh & Ors.	Mr. Sanjay Kumar, Adv. for Applicant Mr. B. V. Niren, Adv. for CGWB Mr. Pradeep Mishra & Mr. Daleep Dhyani, Adv. for R-2 & 3 Mr. R. N. Singh, Adv. for R-4 Dr. Sandeep Singh, Adv. for State of UP
FOR HEARING			
10.	Original Application No. 129/2017 (M.A. No. 236/2017)	Pawan Kumar Vs. State of Haryana & Ors.	Mr. S. A. Zaidi, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 & 2 Mr. Tarunvir Singh Khehar, Adv. Mr. Shiv Sharma & Mr. Adhirej Singh, Adv.

11.	Original Application No. 379/2016 (M.A. No. 653/2017 & M.A. No. 725/2017)	Ganga Kunj Apartment (Doon East Park) Society Vs. Nagar Nigam, Dehradun	Mr. Piyush Sachdev, Adv. for Applicant Mr. Rahul Verma, AAG for State of Uttarakhand & Nagar Nigam Dehradun Mr. Mukesh Verma, Adv. Mr. Divya Prakash Pande, Adv. for MoEF Mr. Vinay Garg, Adv. for R-4 Mr. Manish Kumar, Adv. for Municipal Corporation
12.	Original Application No. 276/2013 (M.A. No. 571/2016)	Ashwani Kumar Dubey Vs Union of India & Ors.	Mr. M.Z. Choudhary, Adv. & Mr. Ashwani Kumar Dubey, Applicant in person Mr. Vikas Malhotra, Adv. for R - 1 Mr. Rajkumar, Adv. for R – 2 Mr. V. K. Shukla & Mr. Aditya Shankar, Adv. for R – 3, 5 & 8 Mr. Rajul Shrivastava, Adv. for R – 4 Ms. Savitri Pandey, Adv. for R-6 & 9 Mr. Dharendra Kumar Yadav, Standing Counsel for State of U.P. Mr. Daleep Kumar Dhyani, Adv. for R - 7 Mr. Vikas Singh, Sr. Adv. along with Mr. Bharat Sangal, Adv. for R-10 to 12 Mr. Syed Shahid Husain, Adv. for R -13, 15, 16 & 21 Mr. Pinaki Misra, Sr. Adv. along with Mr. Rishi Agrawala, Adv. for R – 14 Mr. Parag P. Tripathi, Sr. Adv. along with Mr. Karan Luthra, Adv. for R - 17 Mr. Rajat Jariwal, Adv. for R – 18 Mr. Pradeep Mishra, Adv. for R–19 & R-20 Mr. Nitin Mishra, Adv. for R-22 Mr. Pawan Upadhyay, Adv. for R–23 & R-27 Mr. Harsh Sethi, Adv. for R – 24 Mr. Harsh Parashar, Adv. for R – 25 Mr. Vivek Singh, Adv. for R – 26 Mr. Ajay K. Chopra, Adv. for R – 28 Mr. Ashwani Bhardwaj, Adv. for R-34 & 36 Mr. Anip Sachthen, Adv. for NCL Mr. Mahesh Agarwal, Adv.
13.	Original Application No. 20/2014 (M.A No. 59/2014)	Jagat Narayan Viswakarma & Ors. Vs Union of India & Ors.	Mr. M.C. Mehta, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. Rajkumar, Adv. for R – 2 Mr. Dharendra Kumar, Adv. for R - 3 Mr. Pradeep Mishra, Adv. for R – 4 & 5 Mr. V. K. Shukla, Adv. for R – 6 Mr. Rajul Shrivastava, Adv. for R – 7 Mr. Anip Sachthen, Adv. for NCL
14.	Original Application No. 121/2013 (M.A. No. 1221/2016) (PH)	Akash Vashishtha & Anr. Vs. Union of India & Ors.	Mr. Amit Khemka, Adv. & Mr. Akash Vashishtha, Applicant in person Mr. Abhishek Yadav, Adv. for R -2 to 4 Mr. Ravindra Kumar, Adv. for R-5 & BDA Mr. Pinaki Misra, Sr. Adv. along with Ms. Mukti Choudhary, Adv. for R – 6 Mr. V.N. Koura, with Angli Dayal, Adv. for R-7 Mr. A.K. Prasad, Adv. for ASI Mr. B.V. Niren, Adv. for Survey of India Mr. Ravi P. Mehrotra & Mr. Aviral Saxena, Adv. for UPSIDC Mr. Manjit Singh, Sr. AAG for State of Haryana Mr. Raman Yadav, Adv. for GDA Mr. Anurag Kishore, Adv. for RSAC Mr. D. Rajeswar Rao, Adv. Mr. Birja Mahapatra, Adv. for DPCC Dr. Abhishek Atrey, Adv. Mr. Soumyajit Pani, Adv. for State of Odisha

<p>15.</p>	<p>Original Application No. 190/2016 (M.A. No. 353/2016, M.A. No. 545/2017, M.A. No. 546/2017, M.A. No. 603/2017, M.A. No. 605/2017, M.A. No. 614/2017, M.A. No. 615/2017, M.A. No. 629/2017, M.A. No. 709/2017, M.A. No. 710/2017, M.A. No. 711/2017, M.A. No. 712/2017, M.A. No. 713/2017, M.A. No. 714/2017, M.A. No. 715/2017, M.A. No. 716/2017, M.A. No. 717/2017, M.A. No. 718/2017, M.A. No. 868/2017, M.A. No. 875/2017 & M.A. No. 876/2017)</p>	<p>Sushil Raghav & Anr. Vs. Central Ground Water Authority & Ors.</p>	<p>Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. A. K. Prasad, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-3, 5 & 9 Mr. Taruna A. Prasad, Adv. for MoEF Mr. Pradeep Mishra, Adv. for R-4 Mr. Raman Yadav, Adv. for R-7 to 10 Mr. Rajesh Raina, Adv. for R-11 Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad Ms. Pyoli & Mr. Somesh Chandra Jha, Adv. Mr. Pinaki Mishra, Sr. Adv. with Mr. Anubhav Anand Aron, Adv. M/s NULI & NULI Mr. S. A. Zaidi, Adv. Mr. Sanjeev Kumar Singh & Mr. Shighra Kumar, Adv. Mr. A. R. Takkar, Adv. Mr. Rajiv Bansal, Sr. Adv. & Mr. J. S. Chandra, Adv. for DDA Ms. Neelam Rathore, Adv.</p>
<p>16.</p>	<p>Appeal No. 54/2016 (M.A. No. 1116/2016 & M.A. No. 1175/2016)</p>	<p>K. N. Somashekar Vs. Union of India & Ors.</p>	<p>Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Devraj Ashok, Adv. for Karnataka Mr. Naveen R. Nath, Adv. for R-4 Ms. Deepika Raghav, Adv. for R-13 Mr. Tarunvir Singh Khehar, Adv. with Mr. Dinesh Jindal, LO for DPCC</p>

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